

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NOS. 425 & 424 of 2017 IN  
DFR NO. 4120 OF 2016**

**Dated: 11<sup>th</sup> July, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Jala Shakti Ltd.**

**...Appellant(s)**

**Vs.**

**Himachal Pradesh Electricity Regulatory Commission & Ors.**

**...Respondent(s)**

**Counsel for the Appellant(s)**

**:**

**Mr. Sanjay Sen, Sr. Adv.  
Mr. Buddy A Ranganadhan  
Mr. Raunak Jain**

**ORDER**

**(IA No. 424 of 2017)**

*(Application for condonation of delay in filing)*

Issue notice to the Respondents returnable on 24.08.2017. Dasti, in addition, is permitted.

List the matter on **24.08.2017.**

**( I. J. Kapoor )  
Technical Member**

**( Justice Ranjana P. Desai )  
Chairperson**

*ts/hks*